## Central Adminisrative Tribunal Principal Bench, New Delhi



0.A.No.2800/2001

Hon'ble Shri Shanker Raju, Member(J)

Wednesday, this the 5th day of June, 2002

Durvesh Kumar s/o Shri Tek Chand r/o F-32, Aaaram Bagh Paharganj New Delhi.

.. Applicant

(By Advocate: None)

Vs.

- 1. Union of India through The Secretary Ministry of Information & Broadcasting Shastri Bhawan New Delhi - 110 001.
- 2. Director General
  D.A.V.P., Ministry of Information & Broadcasting
  P.T.I.Building, Parliament Street
  New Delhi 110 001.
- 3. The Assistant Distribution Officer D.A.V.P., Ministry of I & B PTI Building, Parliament Street New Delhi - 110 001.
- 4. The Assistant Distribution Officer
  D.A.V.P, Ministry of I& B
  "B" Block, Kasturba Gandhi Marg
  New Delhi. ... Respondents
  (By Advocate: Shri R.P.Aggarwal)

## ORDER (Oral)

By Shanker Raju, M(J):

None appears for the applicant even on second call. None had also appeared on behalf of the applicant on the last occasions, i.e., 16.1.2002 and 27.5.2002. The applicant has also not filed rejoinder. It appears that applicant is not interested in pursuing his case.

2. The OA is accordingly dismissed in default and for non-prosecution. No costs.

(Shanker Raju) Member(J)

/rao/

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